

बिबरण

बयुब समाचार एजेंसियों के नाम तथा सरकार द्वारा उनको 1978 में दी गई सहायता ।

क्रम संख्या	प्रमुख समाचार एजेंसियों के नाम	पुनर्वास अनुदान (लाख रुपयों में)	सहायक अनुदान की प्रथम किस्त (लाख रुपयों में)	भाषायी समाचार सेवा के विकास के लिए प्रतिरिक्त अनुदान (लाख रुपयों में)	सहायक अनुदान की दूसरी किस्त (लाख रुपयों में)	कुल
1	2	3	4	5	6	7
1	प्रेस ट्रस्ट ऑफ इण्डिया	5.00	8.66	—	7.94	21.60
2	यूनाइटेड न्यूज ऑफ इंडिया	9.00	3.98	—	3.65	16.63
3	हिन्दुस्तान समाचार	4.50	3.34	3.50	3.06	14.40
4	समाचार भारती	3.25	1.67	3.46	2.36	11.64
					0.90	
	योग	21.75	17.65	6.96	17.91	64.27

Reopening of cases of Political Pensioners

2478. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of political pensioners are being reopened and the recipients are called upon to adduce evidence afresh of their political suffering, particularly in cases where the full amount of Rs. 200/- is claimed without deduction of the amount granted by the respective State Governments;

(b) if so, the reasons therefor and why the evidence which was acceptable earlier has ceased to be so and needs to be adduced afresh; and

(c) whether Government are aware of the fact that most of the jail and other records have been weeded out and of the consequent difficulty in re-producing it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (c). It has been decided that before freedom fighter pension is enhanced to Rs. 200/- per month all cases should be carefully reviewed to ensure that they have been correctly sanctioned based on complete documentary evidence. Where on review it is found that evidence is not complete or is defective, an opportunity is given to the pensioners to produce complete evidence and after verification through State Government, Central Pension is enhanced to Rs. 200/-. Where it is found that pension has wrongly been sanctioned on incomplete/false certificates steps are taken to suspend the pension and after giving due opportunity to the pensioners to prove their bonafides action is taken either to revoke the suspension order or finally cancel the pension after re-verification through the State Government. Where jail

and other records are not available, cases are decided on the basis of other acceptable evidence in consultation with the State Government.

Import of second hand Paper Plants

2479. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the news item published in the *Economic Times* dated 6th November, 1978 (Delhi Edition) regarding import of second hand paper plants of capacity of 30 tonnes per day;

(b) how many such plants are being permitted to be imported;

(c) will such import not hurt the interests of the paper machinery manufacturers; and

(d) what action has been taken or is proposed to be taken to ensure that 70 to 80 tonnes per day paper machines are not shown as 25 to 30 tonnes per day by indicating lower operating speed?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERANDES): (a) Yes, Sir.

(b) Import Licences have been granted to 25 parties for the import of second hand paper machines.

(c) and (d). In view of the lack of investment in the paper industry in the last few years due to high capital costs and the need to encourage growth of capacity and production, Government have allowed the facility of import of second hand paper machines with capacity upto 30 tonnes per day to small & medium entrepreneurs. Applications are subject to technical scrutiny to ensure that capacities of the plants sought to be imported do not exceed 30 tonnes per day. Further, value limitations have been stipulated for machines of different capacity. The

applicants are also issued industrial licences/registration certificates which stipulate that they will not produce beyond the specified capacity. These measures would ensure that machines of higher capacity than indicated in the applications are not imported.

Polysonic Fibre Factory at Raichur (Karnataka)

2480. SHRI RAJSHEKHAR KOLUR: Will the Minister of INDUSTRY be pleased to state:

(a) when the Polysonic Fibre factory at Raichur, Karnataka for which an industrial licence has been issued, will start production; and

(b) what will be its employment potential and production capacity?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERANDES): (a) Import of Capital Goods and Foreign Technical Know-How involved in the proposed project has been approved by the Government recently. The unit is likely to commence production towards the end of 1980.

(b) The capacity of the unit will be 10,000 tonnes per annum and is likely to create direct employment for about 325 workers.

Arms Recovered from Naxalites

2481. SHRI G. Y. KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are worried over the 'substantial increase' in cases of arms catching due to the recrudescence of violence by the Naxalites; and

(b) if so, the details regarding their activities, State-wise during last two years?